

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)
No(s).19058/2009
(From the judgement and order dated 21/10/2008 in MFA No.
8771/2008 of The HIGH COURT OF KARNATAKA AT BANGALORE)

SPL.LAQ OFFICER,MYSORE URB.DEV.AUTHORITY

Petitioner(s)

VERSUS

SAKAMMA Respondent(s)
WITH SLP(C) NO. 18707 of 2009
(With appln(s) for permission to place addl. documents on
record and prayer for interim relief and office report)
(for final disposal)

Date: 10/05/2010 These Petitions were called on for hearing
today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr.P.Vishwanatha Shetty, Sr.Adv.
Mr. E.C. Vidya Sagar,Adv.
Mr.Bhramhjit Mishra, Adv.

For Respondent(s) Mr.M.N.Rao, Sr.ADV.
Mr.S.J.Aristotle, Adv.
Mrs.Priya Aristotle, Adv.
Ms.Promila Dhananjayan, Adv.
Mr. V.G. Pragasam,Adv.

UPON hearing counsel the Court made the following
O R D E R

List in August, 2010.

(G.V.Ramana)
Court Master

(Veera Verma)
Asstt. Registrar